

groups of the society that are prone to radicalization and engage them through confidence building measures. Let us all resolve to fight collectively against all forms of terrorism and rededicate ourselves to protect the unity and integrity of our nation.

I request hon. Members to rise in their places and observe a moment of silence as a mark of respect to the memory of those who laid their lives in that dastardly attack.

*(Hon. Members then stood in silence for one minute)*

---

### REGARDING NOTICE UNDER RULE 267

MR. DEPUTY CHAIRMAN: Papers to be Laid on the Table. ...*(Interruptions)*...

श्री सैयद नासिर हुसैन (कर्नाटक) : सर, माननीय एलओपी कुछ बोलना चाहते हैं।  
...(व्यवधान)...

श्री उपसभापति : माननीय एलओपी, आप बोलिए।

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): Sir, I have given notice under Rule 267 of the Rules of Procedure and Conduct of Business in the Council of States.

I hereby give notice under Rule 267 of the Rules of Procedure and Conduct of Business in the Council of States of my intention to move the following motion for the suspension of Business listed for 13<sup>th</sup> December, 2022.

Our national security and territorial integrity is being impinged upon by brazen Chinese transgressions as the Government remains a mute spectator. The valour of our armed forces in Galwan Valley, Ladakh is well known. But China has brazenly transgressed into our territory since April, 2020. The illegal and unprovoked Chinese transgressions up to Y junction in Depsang Plains continue till date. Similar is the state of Chinese transgressions into Gogra and Hot Springs area in Eastern Ladakh. Not only this, Chinese build-up next to Pangong Tso Lake area, including building of PLA's divisional headquarters, army garrison, weapon shelters for artillery, anti-aircraft guns and armoured carriers is being continuously ignored by our Government. The Government also remains oblivious to the Chinese construction of a new radome and two high frequency microwave towers and other ongoing construction in the

area. Construction of the Pangong Tso bridge along with decks on both sides facilitating easy movements of Chinese troupes has also been brushed aside.

Despite demand to ensure *status quo ante* as of April, 2020, China has refused to vacate our territory. ...*(Interruptions)*...

**श्री उपसभापति :** आपका नोटिस माननीय चेयरमैन साहब के संज्ञान में है। ...*(व्यवधान)*... आपने पढ़ लिया है। ...*(व्यवधान)*... धन्यवाद, माननीय एलओपी आप बोल चुके हैं। ...*(व्यवधान)*...

SHRI MALLIKARJUN KHARGE: China has been deliberately taking shelter behind the statement of our Prime Minister dated 20<sup>th</sup> June, 2020, saying that no one has entered into our territory. Even the ongoing talks with the Chinese ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Hon. LoP, the notice is with the hon. Chairman. He will decide it. ...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: No; this is the notice. ...*(Interruptions)*... I am reading the content of the notice. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You have already read that. ...*(Interruptions)*...

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): I am reading the content of the notice so that it should go in the record. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You have already read that. ...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: I want the reply according to that.

**श्री उपसभापति :** माननीय एलओपी, आपने पूरा नोटिस पढ़ लिया है। ...*(व्यवधान)*... The notice is under the consideration of the hon. Chairman. ...*(Interruptions)*... He will decide. ...*(Interruptions)*... The Leader of the House. ...*(Interruptions)*...

THE LEADER OF THE HOUSE (SHRI PIYUSH GOYAL): Mr. Deputy Chairman, Sir, the hon. Defence Minister, Shri Raj Nath Singh, is slated to make a statement regarding the Yangtze incident. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Hon. Leader of the Opposition, you have already explained it. माननीय एलओपी, आपने अपनी पूरी बात रख दी है। ...*(व्यवधान)*... माननीय एलओपी, आपने अपने नोटिस का कंटेंट बता दिया है। ...*(व्यवधान)*... प्लीज़, मैंने माननीय एलओपी को बोलने का पूरा मौका दिया है और उन्होंने अपने नोटिस के बारे में बता दिया है।

...(व्यवधान)... प्लीज़, अपनी सीट्स पर बैठें। माननीय लीडर ऑफ द हाउस, आप बोलें। केवल आपकी बात ही रिकॉर्ड में जा रही है। ...(व्यवधान)...

SHRI PIYUSH GOYAL: Mr. Deputy Chairman, Sir, the hon. Defence Minister, Shri Raj Nath Singh, is slated to make a statement regarding the Yangtze incident in Tawang sector in Arunachal Pradesh on 9<sup>th</sup> December at 2.00 p.m. today. ...(Interruptions)... Looking at the gravity of the situation and the request made by the Opposition also, I would urge the Chair to allow the hon. Defence Minister to make a statement at 12.30 p.m. instead of 2.00 p.m. so that the issue can be placed before the House in the middle of Question Hour. ...(Interruptions)... Kindly allow the hon. Defence Minister to make a statement. ....(Interruptions).. He will give all the information that is sought by the Opposition. ...(Interruptions)...

**श्री उपसभापति :** प्लीज़, एक मिनट नासिर साहब, आप बैठ जाएं। ...(व्यवधान)... माननीय प्रमोद जी, प्लीज़ बैठ जाएं। ...(व्यवधान)... माननीय लीडर ऑफ द हाउस ने कहा है कि इस विषय पर 12.30 बजे माननीय रक्षा मंत्री जी बयान देंगे। माननीय एलओपी साहब ने अपना नोटिस पढ़ लिया है। ...(व्यवधान)... आप 12.30 बजे क्वेश्चन ऑवर के बीच में माननीय रक्षा मंत्री का बयान सुनें। यह संवेदनशील मामला है और देश के हित से जुड़ा हुआ है। आप सभी लोग उसी की बात कर रहे हैं। ...(व्यवधान)... आप माननीय रक्षा मंत्री जी को सुन लें। माननीय एलओपी साहब की जो चिंता है और जो सवाल उठा है, उस पर ही माननीय रक्षा मंत्री जी बोलने के लिए आ रहे हैं। ...(व्यवधान)... आप 12.30 बजे उनके बयान को सुनने का धैर्य रखिए। ...(व्यवधान)... 12.30 बजे माननीय रक्षा मंत्री जी इस विषय पर बयान देंगे।

**श्रीमती रंजीत रंजन (छत्तीसगढ़):** सर, हमें इस पर चर्चा चाहिए। ...(व्यवधान)...

**श्री सैयद नासिर हुसैन :** सर, हम चर्चा की बात कर रहे हैं। ...(व्यवधान)...

**श्री उपसभापति :** प्लीज़, 12.30 बजे रक्षा मंत्री जी का बयान होगा। ...(व्यवधान)... Now Papers to be laid on the Table.

## PAPERS LAID ON THE TABLE

### Notifications of the Ministry of Corporate Affairs

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAOINDERJIT SINGH): Sir, I lay on the Table -

(i) A copy each (in English and Hindi) of the following Notifications of the